

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P.(L). No. 4005 of 2014

Atique Khan

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... .. **...Petitioner**

**-Versus-**

Employers in relation to the Management of  
Jamadoba Colliery of M/s. Tata Steel Ltd.

... .. **...Respondent**

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**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK  
(Through: Video Conferencing)**

For the Petitioner : Mr. Nitin Kumar Pasari, Advocate

For the Respondent : Mr. M.S. Mittal, Advocate

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**08/ 24.06.2020** Put-up this case after four weeks, under the heading "For Final Hearing".

**(Dr. S.N. Pathak, J.)**

RC/k